IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/~~TA/RA/CCP~~ No. 714/91 19

SMT. KRISHAN CHAKRAVORTY — SH. R.K. DHILLON
APPLICANT(S) — COUNSEL

VERSUS

U.O.I.
RESPONDENT(S) — COUNSEL

Date	Office Report	Orders
		22.3.91 Present : Shri R.K. Dhillon, counsel for the applicant. The learned counsel for the applicant wants to withdraw the present O.A. with the liberty to file a fresh one, if necessary, in due course. Request granted, and the application is dismissed as withdrawn, with the liberty to file a fresh one, if necessary. (I.K. RASGOTRA) MEMBER(A) (T.S. OBEROI) MEMBER(J)